

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBAER : CA/ /2017

PETITION NUMBER : TCP/103/2016

NAME OF THE PETITIONER(S) : A. Shirany Gomez

NAME OF THE RESPONDENT(S) : Aanandham Property Developers Private Limited & 21 others

UNDER SECTION : 397/398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. P.R. Vardana
For Anirudh Krishnan

Counsel for R3, R4, 6-11,
13, 16-18 220-22

ghk

2. Deepa M.
for Adv. B. Bhamaraj

Counsel for Petitioner

Deepa

3. K. Bhasker

Counsel for R2+R5

K. Bhasker

ORDER

Counsels for both the parties are present. Counsel for Respondent submitted order dated 21.09.2017 passed by the Hon'ble High Court of Madras in CRP. PD No.3476/2017 and CMP/16150/2017 wherein the Hon'ble High Court of Madras granted interim stay. Therefore, the matter is adjourned sine die. However, the parties are at liberty to mention after the final disposal of the CRP. PD No.3476/2017.

-sd/-

MEMBER (TECHNICAL)

ghk

-sd/-

MEMBER (JUDICIAL)